

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5099/2013

DAKSCHINANACHAL VIDYUT VITRAN NIGAM LTD.

Appellant(s)

VERSUS

VIDUT LOKPAL U.P. & ORS.

Respondent(s)

Date : 23-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Harsh Som, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Mr. Rakesh Uttamchandra Upadhyay, learned counsel for the appellant.
2. At request, list on 28.07.2026.

(SNEHA DAS)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)